

places, including the State of Kerala, in accordance with the relevant instructions of the Government of India.

(b) No, Sir.

(c) The Department of Social Welfare has been consulted in the matter and it has advised that the reservation applies only to the Scheduled Castes and Scheduled Tribes which have been specifically notified as such and not to any "other Backward classes".

**CENTRAL ASSISTANCE TO BIHAR
GOVERNMENT UNDER
PRESIDENT'S RULE**

4805. SHRI SHIVA CHANDRA JHA : Will the Minister of FINANCE be pleased to state :

(a) the total amount of aid, help, loan or grant given to the Bihar Government under the President's Rule;

(b) the specific purposes for which such loans and aids were given; and

(c) the conditions, if any, for returning the loans and grants ?

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2458/69]. It is only the loans given to the State Governments which have to be repaid. The grants are not recoverable.

It may be mentioned that the loans and grants given to the Government of Bihar since the promulgation of the President's Rule form part of the normal assistance due to the State during the current financial year.

**KAMLA-BALAN EMBANKMENT
IN BIHAR**

4806. SHRI SHIVA CHANDRA JHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have taken steps for protecting the Eastern Kamla-Balan Embankment falling in village Prasad, under Madhepur Block in Darbhanga district, Bihar from erosion by floods;

(b) if so, the details thereof; and

(c) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (c). The State Government have reported that there has been no erosion of Kamla-Balan embankment falling in village Prasad due to floods this year. Action to strengthen the existing embankment in that portion is being taken and is expected to be completed before the rains.

**SELF-SUFFICIENCY IN OIL,
FERTILIZERS AND PETRO-
CHEMICALS**

4807. SHRI B. K. DASCHOWDHURY : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government have chalked out any scheme to promote self-sufficiency and self-reliance in the fields of oil, fertilizers and petro-chemicals in the country; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes.

(b) A statement giving the required information is laid on the Table of the House. [Placed in Library. See No. LT-2459/69].

**INVESTMENT IN PUBLIC
UNDERTAKINGS**

4808. SHRI PREM CHAND VERMA : SHRI KARTIK ORAON :

Will the Minister of FINANCE be pleased to state :

(a) the total investment in the Central Government Industrial and Commercial Undertakings during the year 1968-69 and what was the effective capital in use;

(b) the total gross profit, the interest payable on loans, depreciation as compar-